

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 184 OF 2019 &**  
**IA No. 769 of 2019**

**Dated: 16<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**CLP Wind Farms (India) Pvt. Ltd. .... Appellant(s)**

**Vs.**

**M.P. Power Management Company & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishal Binod

Counsel for the Respondent (s) : Mr. Paramhans Sahani for R-1

Mr. S. Venkatesh  
Mr. Krishnesh Bapeet for R-2

**ORDER**

Objections, if any, shall be filed on or before 24.07.2019 with advance copy to the other side.

List the matter on **25.07.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**